

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

NGT(PB)/313/Admn/2014 / 503

June 14, 2018

Circular

It is hereby notified for information of all the concerned that, **depending upon the visibility of the moon, in case, Idu'l Fitr is observed on 15th June, 2018(Friday)** and it is so declared as a Gazetted Holiday by the Government of India under Negotiable Instrument Act, the Court and Registry of NGT will remain closed on 15.06.2018 instead of 16.06.2018. The Vacation Bench cases listed on 15.06.2018 shall be taken up by the bench on 18.06.2018(Monday). Accordingly, 16.06.2018(Saturday) shall be working day for the registry of NGT.

2. However, on non-declaration of holiday by Government of India under Negotiable Instrument Act, the Court and Registry will function normally with sitting of vacation benches as notified earlier. In such eventuality, the muslim employees of NGT shall get Special Casual Leave on account of Idu'l Fitr.

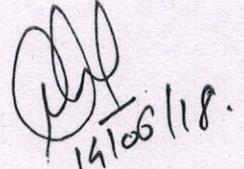
This issues with the approval of Competent Authority.


14/06/18

(S.K. Karhale)
Registrar(on duty)
For Registrar General

Copy to:-

1. PPS to Hon'ble Acting Chairperson
2. PAs to Hon'ble Members, Vacation Bench(for bringing it to kind notice of Hon'ble Members)
3. PS to Ld. Registrar General, NGT(PB)
4. The Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata(for information).
5. The Deputy Registrar, NGT(PB)
6. Incharge, All Sections, NGT(PB)
7. DCA, NGT(PB)
8. Notice Board of NGT, PB, New Delhi
9. NGT Bar Association.
10. NGT Website
11. Guard File
12. Concerned Office File.


14/06/18

(S.K. Karhale)
Registrar(on duty)
For Registrar General

